

[English]

### Reservation for Handloom Sector

\*109. SHRI GEORGE FERNANDES : Will the Minister of TEXTILES be pleased to state :

(a) the items reserved for production by the handloom weavers;

(b) the steps being taken to prevent the non-handloom sector from poaching into the reserved items;

(c) whether the Government are providing any marketing assistance to the handloom weavers; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):

(a) The items reserved for exclusive production by Handlooms are (i) Saree (ii) Dhoti (iii) Towel, Gamcha and Angavastram (iv) Lungi (v) Khes, Bedsheet, Bedcover, Counterpane, Furnishing (including tapestry, upholstery) (vi) Jamakkalam Durry or Durret (vii) Dress Material (viii) Barrack Blankets, Kambal or Kamblies (ix) Shawl, Loi, Muffler, Pankhi etc. (x) Woolen Tweed and (xi) Chaddar, Mekhala/Phanek.

(b) The steps taken by the Handloom sector to prevent the non-Handloom sector from poaching into the reserved items are as follows :

(i) State Governments from time to time have been directed to implement the Handlooms (Reservation of Articles for Production) Act, 1985 and orders issued thereunder;

(ii) To make the powerloom operators aware of the provisions of the Act and also for switching over to the unreserved item, awareness programmes have been organised at Ranaghat, Meerut, Bhilwada, Kishangarh, Amritsar, Ludhiana, Cannanore, Salem, Komarapalyam, Trichy etc.

(iii) Scheme for establishing Enforcement machinery in the States/UTs with the 100% financial assistance from Government of India during the current Plan is in operation and releases have been made to the various States namely Karnataka (Rs. 22.62 lakhs), Rajasthan (Rs. 68.11 lakhs), Madhya Pradesh (Rs. 20.11 lakhs), Haryana (8.72 lakhs), West Bengal (Rs. 7.47 lakhs), Orissa (Rs. 9.02 lakhs) etc.

(iv) Inspection of Powerloom is also conducted by the implementing agencies. So far 2,15,129 powerlooms have been inspected and 687 FIRs have been lodged.

(c) and (d) For marketing the handloom products, marketing assistance is provided to the Handloom weavers, Primary Weavers Cooperative Societies, Apex

Handloom Weavers Cooperative Societies and State Handloom Corporations under various ongoing schemes, namely, Rebate/Market Development Assistance, participation in National Handloom Expos, Mini Expos, District Level Events, Dilli Haat, Craft Mela, Setting up of Market Complexes and Development of Exportable products and their marketing.

### Loss/Profit of Nationalised Banks

\*110. SHRI MANGAT RAM SHARMA : Will the Minister of FINANCE be pleased to state :

(a) the total number and names of nationalised banks functioning in the country; State-wise;

(b) the names of the banks running into loss/proft separately;

(c) the total amount deposited and loan advanced by these nationalised banks to the public, State-wise; and

(d) the steps being taken by the banks to recover the outstanding loans and to reduce their losses?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b) There are at present 19 nationalised banks functioning in the country. The names of such banks and the profit/loss for the last three years is given in statement-I attached. These banks have a number of branches spread throughout the country.

(c) The details of deposits and advances of nationalised banks State-wise for the last three years is given in statement-II attached.

(d) Reserve Bank of India (RBI) have advised all nationalised banks to have documents of loan recovery policy approved by the Board of Directors. The components of the loan recovery policy followed by the banks are as under :-

(i) effecting maximum recoveries particularly out of Non-performing Asset (NPA) accounts by fixing recovery targets and bringing down level of NPAs.

(ii) close monitoring of large borrowal accounts in order to avoid their slippage into NPAs.

(iii) entering into compromise proposal for expeditious recovery based on RBI guidelines/and

(iv) close follow up of cases under litigation.

RBI have also advised the banks to strengthen their credit management and tune up internal control in addition to making concerted efforts for reduction of NPAs in accordance with the loan recovery policy adopted by them.

**Statement-I***Profit/Loss position of Nationalised Banks*

(Amount in Crores)

Name of the Bank	1993-94		1994-95		1995-96	
	Oper. Profit	Net Profit	Oper. Profit	Net Profit	Oper. Profit	Net Profit
Allahabad Bank	22.84	- 367.72	30.42	- 76.36	103.21	5.62
Andhra Bank	- 18.66	- 162.25	13.13	- 43.57	61.67	11.07
Bank of Baroda	726.82	66.15	774.87	175.54	877.27	204.27
Bank of India	204.80	- 1089.15	317.10	50.36	473.86	276.48
Bank of Maharashtra	- 33.86	- 296.93	26.98	- 40.80	66.49	12.60
Canara Bank	319.54	120.35	552.27	204.10	684.63	252.52
Central Bank of India	- 122.01	- 711.93	49.18	- 84.24	210.89	- 73.53
Corporation Bank	108.22	27.04	174.03	72.55	216.10	104.75
Dena Bank	39.39	- 69.84	68.80	30.02	145.49	51.69
Indian Bank	49.78	- 390.65	75.12	14.26	- 223.68	- 1336.40
Indian Overseas Bank	45.86	- 351.18	75.19	10.39	21.95	3.20
Oriental Bank of Commerce	109.54	32.11	194.77	113.36	276.14	172.75
Punjab & Sind Bank	- 6.06	- 175.99	40.97	- 7.42	8.40	- 132.18
Punjab National Bank	287.59	74.52	321.27	85.79	384.28	- 95.92
Syndicate Bank	4.05	- 299.40	14.29	- 91.79	99.40	20.17
UCO Bank	- 161.82	- 546.45	36.63	- 83.81	- 26.13	- 236.66
Union Bank of India	163.26	50.27	285.25	106.48	311.02	80.49
United Bank of India	- 119.00	- 618.06	- 82.73	- 197.23	- 50.24	- 234.46
Vijaya Bank	40.53	4.10	77.58	31.70	4.91	- 250.95
<i>Total Profit</i>	2122.22	374.54	3127.85	894.55	3945.71	1195.61
<i>Total Loss</i>	- 461.41	- 5079.55	- 82.73	- 625.22	- 300.05	- 2360.10

**Statement-II***Aggregate deposits and Gross bank credit of Nationalised banks for the year ending March 1994, 1995 & 1996.*

(Amount in Rupees Lakh)

State/Union Territory	1994		1995		1996	
	Deposits	Credit	Deposits	Credit	Deposits	Credit
1	2	3	4	5	6	7
Haryana	4053,35	1872,49	4915,39	2104,29	6130,40	2573,23
Himachal Pradesh	1215,57	332,32	1472,10	372,84	1729,10	442,23
Jammu & Kashmir	660,57	172,91	745,43	185,50	867,57	203,27
Punjab	10567,83	4244,09	12411,74	4912,24	14133,97	5644,72
Rajasthan	3906,90	2038,35	4616,41	2217,20	5233,91	2559,05
Chandigarh	1481,13	669,82	2031,95	853,02	2462,33	1094,59
Delhi	19689,71	7935,56	24387,95	10195,58	25272,26	12626,63
Arunachal Pradesh	34,66	7,18	53,31	8,32	64,25	10,57
Assam	1798,79	784,88	2152,87	896,48	2482,45	1025,73

1	2	3	4	5	6	7
Manipur	73,30	63,90	96,26	70,21	123,90	91,54
Meghalaya	243,98	41,79	301,74	48,85	342,81	47,10
Mizoram	21,56	3,82	22,73	4,20	32,45	5,75
Nagaland	108,20	38,47	128,07	41,11	163,34	41,90
Tripura	195,66	93,43	239,97	93,35	265,81	101,64
Bihar	7123,15	2325,05	8528,89	2534,96	10141,00	2928,18
Orissa	2101,21	1213,73	2601,72	1327,56	2955,01	1508,12
Sikkim	50,03	8,77	62,54	11,98	104,82	14,68
West Bengal	15552,50	7169,81	17275,04	8182,08	19144,11	9085,95
Andaman & Nicobar	41,91	7,68	53,90	10,96	68,21	13,06
Madhya Pradesh	5722,25	2832,50	7105,92	3312,58	8191,06	4088,13
Uttar Pradesh	18653,24	6646,98	22279,09	7383,18	25789,96	8272,42
Goa	1678,05	393,89	1986,31	504,40	2239,20	573,40
Gujarat	13892,62	5745,31	16366,25	7143,95	17669,95	8196,04
Maharashtra	37015,66	25262,21	41835,29	31113,44	44013,66	34384,20
Dadra & Nagar Haveli	25,62	5,97	40,90	6,69	41,98	9,22
Daman & Diu	31,87	4,06	40,31	3,82	47,53	10,59
Andhra Pradesh	8344,66	5518,22	9712,78	6915,80	10891,47	7788,91
Karnataka	8538,08	5569,31	10821,65	6622,71	12640,26	7661,88
Kerala	5493,85	2052,61	6468,53	2379,95	7132,05	2855,14
Tamil Nadu	12856,43	10008,44	14863,17	12384,93	17130,55	14570,72
Lakshadweep	15,30	1,43	20,23	2,00	24,78	2,37
Pondicherry	352,50	153,16	412,66	138,70	482,49	213,51

### CMPDIL Report

\*111. SHRI BASU DEB ACHARIA : Will the Minister of COAL be pleased to state :

(a) whether attention of the Government has been drawn towards the Report of Central Mines Planning and Designing Institute Ltd. of February, 1993 about rehabilitation and saving huge quantity of coal under Eastern Coalfields Ltd.;

(b) if so, the salient features of the report; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) to (c) According to information received from Eastern Coalfields Limited (ECL), the issue of stabilisation in Raniganj Coalfield was posed to the World Bank team for obtaining assistance. In order to appraise the World Bank team in respect of stabilisation, a draft preliminary report was prepared by CMPDIL, based on the available information and on certain assumptions. The World Bank team visited the sites in Raniganj coalfields. Since the World Bank team could not suggest any suitable method

for stabilisation of the old workings, no further action could be taken on the draft report. The salient features of the report are given in attached statement I and II respectively.

### Statement-I

#### List of 49 Unstable Localities

#### Areas where there is no apparent danger

1. Shankarur Village
2. Bahula Motibazar Area
3. Balsuk Ceramic
4. Santhal Basti (East Jemehari)
5. Reghunathbati Village
6. Belrui Village
7. Radhanagar Village
8. Seetalpur Village
9. Topsis Village
10. Sikarpur Village
11. Aldih Village